

Sixteenth Loksabha

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Title: Regarding instances of political related murder of people in Karnataka

SHRI PRALHAD JOSHI (DHARWAD): Thank you, Madam, for giving me the opportunity. Instances of political related murders of more than 20 people have taken place in Karnataka after the ... * took over there. Yesterday, one Mr. Deepak Rao, the BJP activist, the incharge of IT Cell was killed in a similar incident. ... (*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, he is making allegations.... (*Interruptions*)

माननीय अध्यक्ष : एलिगेशन्स रिकॉर्ड में नहीं जाएंगे।

...(व्यवधान)...*

SHRI PRALHAD JOSHI : Madam, I have not made any allegation. ... (*Interruptions*) I have just spoken ... * (*Interruptions*).

Yesterday, at 1.30 pm, in Mangalore, one more BJP activist, who was the ITC in charge, has been murdered.... (*Interruptions*)

माननीय अध्यक्ष : मैंने बोला है कि एलिगेशन रिकॉर्ड नहीं जाएगा।

...(व्यवधान)...*

SHRI PRALHAD JOSHI: Madam, the people who have been murdered from Vishwanath to till date are Prashant Poojary, Kuttappa, Raju Kyathemaranahalli, Praveen Poojari, Rudresh, Magali Ravi, Yogesh Goudar, Srinivas Prasad, Harish Bengaluru, Bandi Ramesh, Madiwala, Paresh Mesta and yesterday Deepak Rao. All these people have been murdered with the same *modus operandi*. They came on two motor bicycles, used fake number plates and attacked from backside. Thus, these people have been murdered.

The National Investigation Agency (NIA), which investigated the murder case of Rudresh, clearly said in its investigation that Mr. Pasha was the main accused (A-1). Investigation has also established that all the five arrested persons are member of Popular Front of India, which is an affiliated political organization of Social Democratic Party of India.

13.00 hrs

Madam, in spite of the NIA clearly stating this in their charge-sheet, the Congress Government over there has withdrawn 175 cases against the workers of these organisations. All the cases have been withdrawn and they are feeling that they can do anything and this Government will safeguard them. This is the situation. They are being encouraged by the State Government. That is why, there have taken place more than 121 murders. Mr. Prashanth Poojary was killed because he opposed the illegal cow slaughter. Yesterday, Mr. Deepak Rao, a BJP worker, has also been killed. The Karnataka Government wants to follow the example of the Kerala Government where they are trying... * in order to prevent the growth of BJP. The Congress Government is also following the same model.

I demand an NIA investigation into all these cases, including the murder of Deepak Rao which took place yesterday. This is my demand to the Central Government. I wish the Minister of the Government of India to kindly respond to this matter.

माननीय अध्यक्ष : एलीगेशंस रिकार्ड में नहीं जाएंगी।

...(व्यवधान)

HON. SPEAKER: Kunwar Pushpendra Singh Chandel, Shri Shivkumar Udasi, Kumari Shobha Karandlaje, Shri Bhairon Prasad Mishra, Shri G.M. Siddeshwara, Shri P.C. Mohan, Shri Bhagwanth Khuba, Shri Rajendra Agrawal, Shri Nalin Kumar Kateel and Shri Pratap Simha arepermitted to associate with the issue raised by Shri Pralhad Joshi.